

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/66(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

| | |
|------------------|---|
| IN THE MATTER OF | OPTIMUM SOFTWARE RESOURCES PVT LTD. VS REGISTRAR OF COMPANIES WESTBENGAL |
| UNDER SECTION | SEC 252 (3) |

Appearance (via video conferencing/physically)
Ms. Sneha Khaitan, CS] For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **22nd July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**